

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 47
TO BE ANSWERED ON 02.02.2017

PENDING PROPOSALS UNDER PMGSY

47. SHRI GODSE HEMANT TUKARAM:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government proposes to upgrade the roads constructed under the Pradhan Mantri Gram Sadak Yojana (PMGSY) after their guarantee period is over;
- (b) if so, the details thereof;
- (c) the total amount of funds released by the Government for upgradation of such roads during the last three years, State/UTwise including Maharashtra and Gujarat;
- (d) the details of proposals received from State Governments for upgradation of rural roads under PMGSY which are pending with the Union Government as on date, State/UT-wise; and
- (e) the time by which these pending proposals are likely to be cleared?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) to (e): Pradhan Mantri Gram Sadak Yojana-II (PMGSY-II) launched in May, 2013, envisages consolidation of the existing Rural Road Network to improve its overall efficiency as a provider of transportation services for people, goods and services. It aims to cover upgradation of existing selected rural roads based on their economic potential and their role in facilitating the growth of rural market centres and rural hubs. Roads already constructed/upgraded under PMGSY-I also become eligible for PMGSY-II on completion of their design life i.e. Ten years and on the basis of requirement to accommodate enhanced traffic, if it has gone beyond the projected traffic and such traffic cannot be accommodated in the existing carriageway width, with the required level of service. The deteriorated condition of the road due to non-maintenance or non-undertaking of renewal works at the required time cannot be the sole criteria for taking the roads of PMGSY-I in PMGSY-II.

A target length of 50,000 Km has been fixed among the States, including Maharashtra and Gujarat under PMGSY-II. The Ministry has sanctioned 2618.90 Km and 1180.31 Km of road length to Maharashtra and Gujarat State, respectively. State-wise details of proposals received and cleared during 2016-17 under PMGSY are at **Annexure-I**. State-wise details of funds released under PMGSY (including Maharashtra and Gujarat) during the last three years are at **Annexure-II**.

Annexure - II

Releases under PMGSY (Rs in crore)				
		2013-14	2014-15	2015-16
Sl. No.	State	Release	Release	Release
1	Andhra Pradesh	5.00	32.98	379.20
2	Arunachal Pradesh	8.00	345.92	375.00
3	Assam	240.49	316.07	347.82
4	Bihar	850.83	1548.16	2781.00
5	Chattisgarh	0.00	270.75	498.00
6	Goa	0.00	0.00	0.00
7	Gujarat	519.24	418.77	474.10
8	Haryana	0.00	218.96	304.69
9	Himachal Pradesh	0.00	99.40	268.40
10	Jammu & Kashmir	523.24	416.60	488.00
11	Jharkhand	21.86	249.48	864.99
12	Karnataka	5.00	237.00	140.80
13	Kerala	1.50	151.41	151.00
14	Madhya Pradesh	615.00	708.00	1122.00
15	Maharashtra	0.00	212.53	553.30
16	Manipur	4.03	100.00	299.80
17	Meghalaya	0.00	62.56	150.70
18	Mizoram	0.00	54.74	50.90
19	Nagaland	0.00	58.99	4.00
20	Orissa	758.92	1051.50	1382.70
21	Punjab	117.68	310.21	221.10
22	Rajasthan	427.06	425.66	559.90
23	Sikkim	1.97	94.59	68.60
24	Tamil Nadu	343.48	239.65	205.00
25	Tripura	98.83	187.36	274.83
26	Uttar Pradesh	511.93	638.70	1110.35
27	Uttarakhand	0.00	314.92	409.19
28	West Bengal	306.17	1193.80	1427.58
29	Telangana	0.00	0.88	273.73
	Total	5360.24	9959.58	15186.68

Annexure referred in reply of Lok Sabha Unstarred Question No. 47 due for 02.02.2017

Details of Proposals received and cleared under PMGSY in 2016-17

SI No	State	Proposed		Cleared		Remarks
		No. of works	Value Rs. in Crores	No. of works	Value Rs. in Crores	
1	Arunachal Pradesh	215	2493.84	155	1488.56	
2	Assam	287	580.68	105	197.73	Clearance issued for Batch-I of 2016-17. Empowered Committee meeting for Batch-II of 2016-17 held on 13.01.2017.
3	Bihar	2197	3032.51	1401	1716.90	Clearance issued for Batch-I of 2016-17. Pre-Empowered Committee meeting for Batch-II of 2016-17 held on 17.01.2017.
4	Chhatisgarh	318	841.50	610	1454.78	Including proposals received during 2015-16
5	Gujarat	-	-	44	50.81	Proposals received during 2015-16
6	Haryana	5	39.16	5	39.16	
7	Himachal Pradesh	350	1200.33	190	649.48	Empowered Committee meeting to consider proposals under Batch-II of 2016-17 held on 13.1.2017.
8	Jammu and Kashmir	564	3260.69	542	2842.32	
9	Jharkhand	1541	2518.69	848	1361.95	Clearance issued for Batch-I & II of 2016-17. Empowered Committee meeting for Batch-III of 2016-17 held on 28.12.2016.
10	Kerala	-	-	84	274.2	Received and proposed during 2015-16.
11	Madhya Pradesh	722	1318.20	1048	1842.81	Including proposals received during 2015-16
12	Mizoram	56	726.97	56	553.54	
13	Odisha	2233	4664.75	1368	2848.31	Clearance issued for Batch-I & II of 2016-17. Empowered Committee meeting for Batch-III of 2016-17 held on 13.01.2017
14	Rajasthan	-	-	1467	1611.92	Received and proposed during 2015-16.
15	Sikkim	125	490.69	125	490.69	
16	Tamil Nadu	-	-	595	758.44	Received and proposed during 2015-16.
17	Telangana	154	241.43	-	-	Empowered Committee meeting held on 01.12.2016.
18	Tripura	39	115.21	39	111.39	
19	Uttar Pradesh	714	3477.54	568	2596.37	
20	Uttarakhand	105	579.44	189	989.96	Including proposals received during 2015-16
21	West Bengal	1094	3394.08	143	697.97	Pre Empowered Committee Meeting held on 17.01.2017.
22	Manipur	244	1278.17			
23	Punjab	3	9.23			Pre Empowered Committee Meeting held on 16.01.2017
	Total	10966	30263.11	9582	22577.29	

